## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1063/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Shree Radhe Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE DESIGNATION Ach. fanky vijeyen for for alw for Ach. Vihit J. Metile Ginemial Creditor

## ORDER

## CP No. 1063/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)